

Week Ending 08.09.2017
(Week 36/17)

F. No. 296/4/2017- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 11.09.17

Subject: -Weekly Report in respect of important developments in CBEC for the week -04.09.17 to 08.09.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -04.09.17 to 08.09.17.

1. Administrative Changes: -

- Order regarding assigning the additional charge of the post of DG, Directorate General of Export Promotion to Shri Sandeep Mohan Bhatnagar, DG(Safeguards) has been issued vide Office Order No.150/2017 dated 06.09.2017.
- Order regarding assigning the additional charge of ADG (Systems) to Smt. V. Usha, ADG (Audit) has been issued vide Office Order No.151/2017 dated 06.09.2017.
- Order regarding posting of Shri M.V. Vasudevan, ADC, Mumbai-I Customs Zone on loan basis to DG (Systems) has been issued vide Office Order no.152/2017 dated 06.09.2017.
- Order regarding assigning additional charge of post of Pr. DG, NACIN to Ms. Archana Pandey Tiwari, CC GST & CX Delhi Zone has been issued vide Office Order No.153/2017 dated 06.09.2017.
- Order regarding assigning of work of 2 IRS (C & CE) Officers to Authorised Economic Operator (AEO) Programme in addition to their present assignments has been issued vide Office Order No.154/2017 dated 07.09.2017.

2. Legislative Changes: -

- Notification No.74/2017-Cus, dated 07.09.2017 issued to further amend notification No.50/2017-Customs dated 30th June, 2017, so as to reduce the BCD on raw sugar [1701] upto a quantity of 3 lakh MT from 50% to 25% subject to the Tariff Rate Quota Allocation Certificate or license, as the case may be, issued by DGFT.
- Notification No.84/2017-Cus (NT) dated 07.09.2017 issued for rate of exchange of conversion of the foreign currency with effect from 8th September, 2017.
- Notification No.85/2017-Cus (NT) dated 07.09.2017 issued for defining jurisdiction of customs officers for the purpose of audit.
- Notification No.01/2017-Cus (CVD) dated 07.09.2017 issued to impose definitive Countervailing duty on the imports of "Certain Hot Rolled and Cold Rolled Stainless Flat Products" originating in or exported from China PR.

- 29/2017-Central Tax dated 05.09.2017 issued to extend due dates for furnishing details>Returns for the months of July, 2017 and August, 2017.

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
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